GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1096

TO BE ANSWERED ON THE 08TH FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA) MISSING CHILDREN

1096. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of missing children and those living on footpath in the country each year alongwith the details thereof during the last three years;
- (b) whether it is a fact that parameters has been laid down in respect of deciding the future and citizenship of the said missing/lost children every year and that thousands of children residing in several shelter homes/ashrams and that of those lying in jails and juvenile homes and if so, the details thereof;
- (c) whether the Government proposes to enact a law for enlisting the names of such children in citizen list alongwith their religion across the country; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The published reports are available till the year 2020. As per published information, the details of State/UT-wise number of Missing Children (below 18 years) during the years 2018-2020 are at Annexure-I.

Further, the details of children living on footpath in the country is not maintained by NCRB.

(b) Ministry of Women & Child Development is implementing a Centrally Sponsored Scheme i.e. Child Protection Services Scheme through the State

Governments/UT Administrations on pre-defined cost sharing financial pattern. The objective of the Scheme is to assist States/UTs in providing the safety net as envisaged under the Juvenile Justice Act, 2015 and Rules there-under, to support the children in difficult circumstances. It also aims at reduction of vulnerabilities to situation and actions that lead to abuse, neglect, exploitation, abandonment and separation of children from parents. Ministry of Women and Child Development has issued the 'Standard Operating Procedure (SOP) for cases of missing children' to assist Police, Child Welfare Committees and Juvenile Justice Board in dealing with the cases of missing and found or recovered children. The objective of the SOP is to put in place guidelines while dealing with cases of missing children and to work in coordination with the concerned stakeholders and respond with urgency to issues of missing child.

As per information furnished by Ministry of Women & Child Development,

The State/ UT-wise details of children residing in various Child Care

Institutions during the years 2018-19 to 2020-21 are at Annexure-II.

Further, as per published information by NCRB, the State/ UT-wise details of Children in Jails belonging to age-group 16-18 years, during the years 2018-2020 are at Annexure-III.

- (c) No, Sir.
- (d) Does not arise in view of reply to part (c) above.

Details of State/UT-wise number of Missing Children (Below 18 years) during 2018-2020

SI	State/UT	2018	2019	2020
1	Andhra Pradesh	3150	3286	3294
2	Arunachal Pradesh	34	46	18
3	Assam	2120	2067	1562
4	Bihar	12072	12404	12064
5	Chhattisgarh	4237	4460	4047
6	Goa	47	62	52
7	Gujarat	2417	1983	1833
8	Haryana	3739	3978	3272
9	Himachal Pradesh	481	534	393
10	Jharkhand	993	972	795
11	Karnataka	2864	1385	1638
12	Kerala	2153	2335	1645
13	Madhya Pradesh	15320	17058	14553
14	Maharashtra	6928	8276	7310
15	Manipur	107	137	79
16	Meghalaya	163	148	76
17	Mizoram	3	0	0
18	Nagaland	97	53	30
19	Odisha	3491	5503	6912
20	Punjab	2587	2843	2706
21	Rajasthan	3521	4697	4250
22	Sikkim	57	43	16
23	Tamil Nadu	5333	5814	6142
24	Telangana	4410	4566	3755
25	Tripura	198	179	157
26	Uttar Pradesh	5704	6089	4597
27	Uttarakhand	938	1103	1062
28	West Bengal	16027	14774	14071
	TOTAL STATE(S)	99191	104795	96329
29	A&N Islands	56	55	33
30	Chandigarh	540	528	509
31	D&N Haveli and Daman & Diu+	34	37	24
32	Delhi	14986	12239	10658
33	Jammu & Kashmir*	800	661	627
34	Ladakh	-	-	5
35	Lakshadweep	0	0	0
36	Puducherry	49	49	49
	TOTAL UT(S)	16465	13569	11905
	TOTAL (ALL INDIA)	115656	118364	108234

Note: '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 & 2019 *' Data of erstwhile Jammu & Kashmir State including Ladakh during 2018 & 2019

Annexure-II

Details of State/ UT-wise children residing in various Child Care Institutions (CCIs) during the years 2018-19 to 2020-21

		2018-1	9	201	9-20	2020-21		
S.	Name of	Number of	Number of	Number of	Number of	Number of	Number of	
No.	States/UTs	CCIs	Children	CCIs	Children	CCIs	Children	
1	Andhra Pradesh	93	2802	89	3356	92	3012	
2	Arunachal Pradesh	5	85	6	195	6	195	
3	Assam	63	1885	80	1793	67	1624	
4	Bihar	44	1839	39	1418	65	1844	
5	Chhattisgarh	87	2562	87	2264	87	2169	
6	Goa	28	1582	24	798	24	798	
7	Gujarat	57	1792	68	1895	78	1946	
8	Haryana	52	2064	45	1799	52	2017	
9	Himachal Pradesh	37	1276	37	1374	36	1264	
10	Jammu and Kashmir	19	823	19	823	14	759	
11	Jharkhand	56	1226	58	1683	55	1767	
12	Karnataka	145	4258	142	4527	153	4303	
13	Kerala	46	953	45	1043	44	591	
14	Madhya Pradesh	101	3395	95	3152	100	2976	
15	Maharashtra	83	2827	93	2540	102	3716	
16	Manipur	63	1511	71	1845	80	1966	
17	Meghalaya	50	1125	52	1023	52	975	
18	Mizoram	41	1245	52	1204	50	1018	
19	Nagaland	46	517	46	674	44	770	
20	Orissa	131	7326	130	7662	133	7392	
21	Punjab	13	463	25	697	25	681	
22	Rajasthan	131	2959	136	4960	146	5130	
23	Sikkim	19	435	24	580	22	519	
24	Tamil Nadu	221	12348	229	13339	229	13819	
25	Tripura	31	824	33	848	34	832	
26	Uttar Pradesh	53	1685	51	1626	120	4965	
27	Uttarakhand	109	3782	119	4684	32	511	
28	West Bengal	24	502	31	524	132	5257	
29	Telangana	154	7222	142	5708	51	1626	
30	Andaman & Nicobar Islands	3	101	12	411	11	360	
31	Chandigarh	9	269	8	269	8	297	
	Dadra & Nagar							
32	Haveli	0	0	2	35	3	60	
00	Daman & Diu	0	0	1	25	0		
33	Ladakh	0	0	0	0	0	0	
34	Lakshadweep	0	0	0	0	0	0	
35	Delhi	44	1899	41	1986	40	1500	
36	Puducherry	31	1101	30	1005	28	956	
	Total	2089	74683	2162	77765	2215	77615	

CCIs includes children homes, observation homes, special homes, place of safety, open shelters and Specialised Adoption Agencies (SAAs).

Annexure-III

Details of State/ UT-wise Children in Jails belonging to age-group 16-18 years, during the years 2018-2020

SNo.	State/UT	16-18 years Children as on 31.12.2018			16-18 years Children as on 31.12.2019			16-18 years Children as on 31.12.2020			
		Male	Female	Total	Male	Female	Total	Male	Female	Trans.	Total
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	45	1	46	0	0	0	0
4	Bihar	6	0	6	55	1	56	0	0	0	0
5	Chhattisgarh	6	0	6	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	9	0	9	48	0	48	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0
10	Jharkhand	3	0	3	1	0	1	1	0	0	1
11	Karnataka	0	0	0	3	0	3	0	0	0	0
12	Kerala	0	0	0	0	0	0	0	0	0	0
13	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0
14	Maharashtra	11	0	11	9	0	9	4	0	0	4
15	Manipur	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0
17	Mizoram	6	0	6	0	0	0	0	0	0	0
18	Nagaland	0	0	0	1	0	1	0	0	0	0
19	Odisha	0	0	0	0	0	0	0	0	0	0
20	Punjab	0	0	0	0	0	0	0	0	0	0
21	Rajasthan	6	0	6	2	0	2	1	0	0	1
22	Sikkim	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0	0	0	0	0	0	0	0	0	0
24	Telangana	1	0	1	0	0	0	0	0	0	0
25	Tripura	0	0	0	1	0	1	0	0	0	0
26	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0
27	Uttarakhand	4	0	4	0	0	0	0	0	0	0
28	West Bengal	0	0	0	0	0	0	0	0	0	0
	Total (States)	52	0	52	165	2	167	6	0	0	6
29	A & N Islands	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0
31	DNH & Daman Diu @+	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	0	0	0	0
33	Jammu & Kashmir @*	0	0	0	4	0	4	0	0	0	0
34	Ladakh @	-	-	-	-	-	-	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
	Total (UTs)	0	0	0	4	0	4	0	0	0	0
	Total (All India)	52	0	52	169	2	171	6	0	0	6

As per data provided by States/UTs.

Data as on 31st December of the respective year combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018 & 2019

data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019'@' data of newly created Union Territory.